

Rajasthan in May/June, 1969, to discuss the financial problems facing those States. The Team's recommendations in the case of Rajasthan were directed mainly towards better collection of dues, review of rates and economies in expenditure.

**Requests to Foreign Countries for Supply of Incinerators for Disposal of Calcutta Street Garbage**

\*164. SHRI J AHMED :  
SHRI MOHAN SWARUP :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the Mayor of Calcutta has requested the Soviet Government and other Socialist countries to supply incinerators for the disposal of the street garbage ;

(b) whether the Mayor of Calcutta had obtained prior permission from the Central Government to make such a public request to a foreign Government ;

(c) whether it is obligatory on the part of the heads of the statutory bodies to obtain such permissions ; and

(d) if not, how these requests are being channelled to a foreign Government ?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : (a) to (d). The information is being collected.

**Charges Against M/S. Nainmull Poonjaji Shah**

\*165. DR SUSHILA NAYAR : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that M/S Nainmull Poonjaji Shah and their associates were investigated by the police during the month of September/October, 1969 ;

(b) if so, whether some personnel of the firm were arrested for interrogation against charges of smuggling and breach of foreign exchange rules ;

(c) if so, the details of the case ; and

(d) the action taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) Customs authorities, searched the premises of M/S Nainmull Champalal and Co., of Bombay ; further investigations with respect to contravention of customs and foreign exchange laws are being conducted by the concerned authorities under the Ministry of Finance. During the course of the said search an attempt to bribe the customs officers was made by Shri Nainmull Poonjaji Shah. A complaint was lodged about this attempt to bribe, with the Special Police Establishment, Bombay who registered a case against Shri Nainmull Poonjaji Shah in September, 1969 and are investigating that aspect.

(b) to (d). Following the search referred to above, Shri Nainmull Poonjaji Shah and 15 others were arrested by the Customs authorities for offences of smuggling and contraventions of foreign exchange regulations. All of these persons have been released on bail ; Shri Nainmull, his brother Shri Champalal and 3 other persons are still in judicial custody. A show cause notice in respect of seizure of 74 ingots of silver from the searched premises and valued at Rs. 10 lakhs approximately has been issued. On the basis of the results of investigations in hand, appropriate action will be taken according to the relevant laws.

**Conference of Auditors-General of Commonwealth Countries**

\*166. SHRI S. M. KRISHNA :  
SHRI K. LAKKAPPA :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that a conference of Auditors-General of Commonwealth countries was held in New Delhi during the month of October, 1969 ;

(b) if so, the nature of discussions held ;

(c) decisions arrived at ; and

(d) Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : Yes Sir.

(b) and (c). The Auditors-General discussed subjects of common interest to them relating to (i) recruitment and training of Audit Office staff, and (ii) accounting, audit and reporting techniques in relation to